

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 101
(CAA)-57(PB)/2018

IN THE MATTER OF:

Akai Consumer Electronics India Ltd. & Ors.

.... Petitioner/Applicant

Order Under Section 230-232

Order delivered on 16.04.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON. ACTG. PRESIDENT

SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (TECHNICAL)

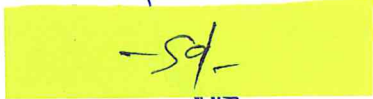
PRESENT:

For the Applicant
For the RD & OL
For the ITD

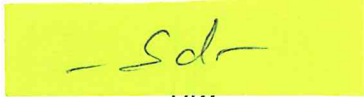
Mr. Rishu Kant Sharma, Adv.
Ms. Apoorva Chowdhury, Proxy Counsel
Ms Adeeba Mujahid Junior Standing Counsel
and Mr Puneet Rai Senior Standing Counsel

ORDER

At request, list this matter on 07.05.2021.



(B.S.V. PRAKASH KUMAR)
ACTG. PRESIDENT



(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)

16.04.2021
Deepak